

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 26<sup>th</sup> day of *November, 2019*.

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

Original Application Number. 330/01541/2017.

Brijesh Kumar Kaushal .....Applicant.

**VE R S U S**

Union of India and Others. .....Respondents

Advocate for the applicant :Shri Rajneesh Kumar Tiwari (absent)  
Shri Arvind Kumar Srivastava (absent)

Advocate for the Respondents: Shr L.P. Tiwari

**O R D E R**

List revised. No one is present for the applicant. Shri Vidit Khanna, brief holder of Shri L.P. Tiwari, learned counsel for the respondents is present.

2. Learned brief holder of respondents' counsel has pointed out that the applicant's counsel is constantly absenting himself.

3. A perusal of order sheets reveal that the applicant's counsel has not been appearing since last several dates. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)  
MEMBER- J.**

Anand...